GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO. : 911 (To be answered on the 7th December 2023)

PRIVATISATION OF AIRPORTS

911. ADV. DEAN KURIAKOSE
SHRI ANTO ANTONY
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Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) the number of airports privatised since 2014;
- (b) the details of companies that currently run the airport, airport-wise;
- (c) the names of airports that the Government plans to privatise in the next five years;
- (d) the justification of the Government for privatisation of these assets;
- (e) whether the Government proposes to privatise Kannur International Airport; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमानन मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Since 2014, Airports Authority of India (AAI) has leased out six of its airports at Lucknow, Ahmedabad, Mangaluru, Jaipur, Guwahati and Thiruvananthapuram for better operations, management and development of these airports under Public Private Partnership (PPP). The details of companies that currently run these airports are as under:

(1) Chaudhary Charan Singh International Airport, Lucknow - M/s Lucknow

International Airport Limited (LIAL)

- (2) Sardar Vallabhbhai Patel International Airport, Ahmedabad M/s Ahmedabad International Airport Limited (AIAL)
- (3) Mangaluru International Airport M/s Mangaluru International Airport Limited (MaIAL)
- (4) Jaipur International Airport M/s Jaipur International Airport Limited (JIAL)
- (5) Lokpriya Gopinath Bordoloi International Airport, Guwahati M/s Guwahati International Airport Limited (GIAL)
- (6) Thiruvananthapuram International Airport M/s TRV-Kerala International Airport Limited (TIAL)
- (c): As per National Monetisation Pipeline (NMP), 25 AAI airports namely, Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025.
- (d): Airports of AAI are leased out for their better management, utilising private sector efficiency and investment. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, who operates, manages and develops the leased airport under PPP. Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The revenue received by AAI from the leased airports is also utilised for the development of airport infrastructure across the country.
- (e) & (f): Kannur airport in Kerala is an International Greenfield Airport developed by State Government of Kerala (GoK) through a Joint Venture Company (JVC) namely, Kannur International Airport Limited (KIAL) under Public Private Partnership (PPP) mode having equity participation from various private investors, individuals, Banks, Societies, PSUs etc.
